

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ALLAHABAD.

Allahabad This the 13th day of April 20000

Contempt Application No. 27/2000

Original Application No. 845/99.

Coram:

Hon'ble Mr. Rafiq Uddin, Judicial Member

Hon'ble Mr. S. Biswas, Administrative Member

Amar Nath aged 35 years, son of Sri Jagar

Nath Ram, Posted as a Sweeper at P.R.S.

Marua-deh, Varanasi Permanent, R/o

Village-Panditpur, P.S. Rohaniya,

District-Varansi.Petitioner

(By adv: R.B. Singh)

Vs.

1- Shobh Nath Pandey General Manager,

- North Eastern, Railway, Gorakhpur.

2- S.P. Singh Divisional Railway

Manager, North Eastern Railway,

Varanasi.

3- Jay Shankar Prasad Singh,

Senior Divisional Personal Officer

North Eastern Railway, Varanasi.Respondents.

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O R D E R

(By Hon'ble Mr. Rafiq Uddin, Judicial Member)

1- This contempt application has been filed against the opposite parties for alleged disobedience of the order of this Tribunal dated 17-8-99 passed in O.A. 845/99, By the said order this Tribunal directed the respondents to decide the representation of the applicant within a month by a speaking order. The applicant has alleged that no order has been passed by the respondents despite service of the order on the respondents on 10-9-99.

2- It is evident on persual of the order of this Tribunal that the same was passed at admission stage without issuing notice to the respondents and without hearing counsel for the respondents. We, therefore, do not find any ground to initiate contempt proceedings against the respondents. However, the applicant may file fresh O.A. for his grievance stating the above facts. The contempt application is dismissed accordingly.

52 Rafiuddin

A.M.

J.M.

/A.A./